

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).30779/2014

DARSHAN DEVI & ORS.

PETITIONER(S)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

RESPONDENT(S)

(I.A.No.53224/2018-EXEMPTION FROM FILING O.T. and IA No.53222/2018
-INTERVENTION/IMPLEADMENT)

WITH

SLP (C) No.30452/2014 (XI)

Date : 31-07-2019 This matter was called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE INDU MALHOTRA
[IN CHAMBER]

For Petitioner(s)

Mr.Shantanu Krishna, AOR
Mr.Shashank Shukla, Adv.

Mr.Ajay Kumar Srivastava, AOR
Mr.K.Uma Shankar, Adv.
Mr.Vikrant Singh B., Adv.
Mr.Dhirendra Kumar, Adv.

For Respondent(s)

Mr.Rajeev Kumar Dubey, Adv.
Mr.Kamlendra Mishra, Adv.

Mr.Mukesh Verma, Adv.
Mr.Pawan Kumar Shukla, Adv.
Mr.Yash Pal Dhirra, Adv.

Dr.Sumant Bharadwaj, Adv.
Ms.Mridula Ray Bharadwaj, Adv.
Mr.Y.R.Mishra, Adv.
Ms.Rinchen Wangmo, Adv.
Mr.Vedant Bharadwaj, Adv.

Mr.Vinay Garg, AOR

Mr.Vikrant Singh Bais, AOR

UPON hearing the counsel the Court made the following
O R D E R

Let notice be issued in the Application for
Impleadment filed by Mr.Vikrant Singh Bais, Advocate.

List after reply is filed.

(Ashok Raj Singh)
Court Master

(Rajinder Kaur)
Court Master